COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 602 OF 2017 IN</u> APPEAL NO. 239 OF 2017

Dated: 21st February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Jaiprakash Association Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ratik Sharma

h/f Mr. Pawan Upadhyay

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Umesh Prasad for R-1

Mr. G. Maheshwarifor R-1 & 3

Mr. M.G. Ramachandran Ms. Poorva Saigal for R-3

ORDER

IA NO. 602 OF 2017 (Appln. for stay)

Learned counsel for the appellant states that the affidavit will be filed during the course of the day.

List the application on 05.03.2018.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/tpd